

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. 943 of 1997.

Date of Order : 28.04.04.

Present : Hon'ble Mr. Nityananda Prusty, Judicial Member
Hon'ble Mr. G.R. Patwardhan, Administrative Member

Smt. T. ROYCHOWDHURY AND ORS.

VS.

UNION OF INDIA AND ORS. (G.S.I.)

For the Applicant : None.

For the Respondents : Mr. M.S. Banerjee, counsel

O R D E R

MR. NITYANANDA PRUSTY, JM:

Nobody appeared on behalf of the applicant even on second call in course of the day. However, Mr. M.S. Banerjee, 1d. counsel for the respondents is present.

2. On verification ~~of~~ the record it is found that nobody appeared on behalf of the applicant on 17.5.02, 6.09.02, 16.12.02, 8.4.03, 08.07.03, 31.10.03 and also on 19.01.04.

3. In view of the above, as it appears the applicant is no more interested to proceed with the case any further. The O.A. is accordingly dismissed for default. No order as to costs.

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MEMBER (A)


MEMBER (J)

asvs.